

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/2655 /A.

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.
To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, 17th June, 2021.

Sub:- **Casual Leave with station leave permission.**

Ref:- No. HC(IB) -IT/I/2018/(Vol-I)/74-75 Dated 16.06.2021.

Sir,

With reference to the above, I am directed to inform you that Shri Yomge Ado, District & Sessions Judge, East Sessions Division, Tezu, Lohit District, Arunachal Pradesh has been granted casual leave for two days on 21.06.2021 & 22.06.2021 along with station leave permission from 20.06.2021 till 22.06.2021. A senior Judicial officer available at the station will remain in charge of his Court and office during his absence.

Yours faithfully,

- sdr

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/2656 /A, dated 17.6.2021

Copy to:

1. Shri Yomge Ado, District & Sessions Judge, Sessions Division, Tezu, Lohit District, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)